

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 45 of 2014

Dated : 11th August, 2014

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Paschim Gujarat Vij Company Ltd. & Ors. ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Mr.D.R. Parmar (Rep.) for R-1

ORDER

At the request of the learned counsel for the appellant, post the matter for hearing on 22nd August, 2014.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member